BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

THIRTY-THIRD REPORT

(Presented on 01.03.2007)

The Business Advisory Committee held a sitting on Monday, the 26th February, 2007.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:
- (1) Discussion on the Motion of Thanks on the President's Address.

10 hours May be taken up on Thursday, the 1st, Friday, the 2nd and Monday the 5th March, 2007. The Prime Minister may reply on Tuesday, the 6th March, 2007.

- (2) Discussion on the Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2007 (No. 1 of 2007)
- (3) The Banking Regulation (Amendment) Bill, 2007 (Replacing the Ordinance)
 (Consideration and Passing)

3 hours

(4) Discussion on the Statutory Resolution seeking disapproval of the National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007 (No. 2 of 2007)

2 hours

(5) The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007 (Replacing the Ordinance)

(Consideration and Passing)

(6) Discussion on the Statutory Resolution seeking disapproval of the National Tax Tribunal (Amendment) Ordinance, 2007 (No. 3 of 2007)

2 hours

(7) The National Tax Tribunal (Amendment) Bill, 2007 (Replacing the Ordinance)
(Consideration and Passing)

(8) Discussion on the Statutory Resolution seeking disapproval of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Ordinance, 2007 (No. 4 of 2007)

2 hours

- (9) The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007 (Replacing the Ordinance)

 (Consideration and Passing)
- (10) The Securities Contracts (Regulation) Amendment Bill, 2006.

3 hours

(Consideration and Passing)

NEW DELHI; <u>26th February, 2007</u> Phalguna 7, 1928 (Saka) SOMNATH CHATTERJEE Chairman, Business Advisory Committee.